

(2)



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SURAJ C	Counsel for Petitioner	
Representing counsel for Vidhya Shankar			
2.	A.G. SATHYANARAYANA (For A.C. MYLAMY)	For R1, R3	

ORDER

Counsel representing senior counsel for petitioners present and stated that the counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for R1 to R3 present. At the request of counsel for petitioner, the matter is adjourned. Put up on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)